

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:49

ANSWERED ON:26.02.2015

ELECTRIFICATION OF VILLAGES

Bhamre Dr. Subhash Ramrao;Mahto Dr. Banshilal

Will the Minister of POWER be pleased to state:

(a) the details of the rural electrification schemes under implementation along with agencies involved therein including the current status of each such scheme;

(b) the targets set and achieved under various rural electrification schemes, State/UT and scheme-wise including the number of villages fully electrified, partially electrified and yet to be electrified and also the number of Below Poverty Line (BPL) families and backward villages covered thereunder along with the reasons for non-achievement of the set targets;

(c) the details of proposals/projects taken up by the Rural Electrification Corporation (REC) along with funds allocated during the Eleventh and Twelfth Plans period, State/UT-wise; and

(d) the programme chalked out/to be chalked out to achieve the set goals?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 49 TO BE ANSWERED IN THE LOK SABHA ON 26.02.2015 REGARDING ELECTRIFICATION OF VILLAGES.

(a) & (b) : The Government of India has approved the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for feeder segregation, strengthening of sub-transmission and distribution, metering at all levels and rural electrification. The erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana is now subsumed as the rural electrification component of DDUGJY and Rural Electrification Corporation (REC) has been designated as the nodal agency for the implementation of the scheme. The projects are being implemented by the State Utilities and Central Public Sector Undertakings (CPSUs) selected by the States.

Cumulatively, as on 31.01.2015, electrification works in 1,09,271 un-electrified villages and intensive electrification of 3,16,033 electrified villages have been completed and free electricity connections to 2.22 crore BPL households have been released in the country. The State wise details are at Annex-I.

The progress of the scheme has been affected in some States due to the following reasons:

i) Delay in forest clearance,

ii) Delay in land acquisition.

(iii) Limited number of professional agencies available for execution of turnkey contracts in rural areas.

(iv) Poor upstream rural electricity infrastructure.

(v) Delay in finalization of BPL lists.

(vi) Difficult terrain.

vii) Law & order problem including Maoist Violence in some States.

(c): Under the XI Plan, 413 projects were sanctioned with a total project cost of Rs. 30,176.86 crore and 273 projects have been sanctioned under the XII Plan with a total project cost of Rs. 23607.40 crore. Details are at Annex-II (A & B).

(d) : Rural electrification targets laid down under the erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana for 12th and 13th Plan have been carried forward to the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY). The time envisaged for the completion of projects is 24 months from the date of award of the contract by the implementing agency.

